

Rajeev Ranjan Mahto
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - November 2017 to December 2017.

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	A.B.P. 971/17	P.D.J., Deoghar	Success	---	01.11.17	2000.00	
2.	Crl. No. 194/16	Family Court, Deoghar		Failed	02.11.17	350.00	
3.	P.C.R. 839/17	Smt. A.K. Minj	Success		03.11.17	2000.00	
4.	A.B.P. 657/17	A.D.J. III	Success		06.11.17	2000.00	
5.	P.C.R. 16/17	Smt. V. Shrivastava, J.M., Deoghar		Failed	06.11.17	350.00	
6.	P.C.R. 677/17	Smt. A. Kisku, J.M., Deoghar,		Failed	12.11.17	350.00	
7.	Crl. Case No. 07/17	Family Court, Deoghar		Failed	13.11.17	350.00	
8.	P.C.R. 508/17	Smt. A.K. Minj, J.M., Deoghar	Success		14.11.17	2000.00	
9.	A.B.P. 792/17	A.D.J. IV Deoghar		Failed	16.11.17	350.00	

10.	Crl. No. 104/16	Family Court, Deoghar		Failed	20.11.17	350.00	
11.	Crl. Case No. 118/16	Shri A.B. Minj, J.M., Deoghar		Failed	24.11.17	350.00	
12.	Original Suit 121/17	Sub Judge No. I		Failed	29.11.17	350.00	
13.	Crl. No. 49/17	Family Court Deoghar		Failed	30.11.17	350.00	
14.							
				Total		11,150.00	

Total Eleven Thousand One Hundred Fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours

Rajeev Ranjan Mahto

(Rajeev Ranjan Mahto)
 Mediator Civil Court, Deoghar.

Checked and Verified by
[Signature]
 27/02/17

1
Mukesh Kumar Pathak
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - November 2017 to December 2017

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	C.M. 558/17 A.B.P. 892/17	P.D.J., Deoghar.	Settled	----	20.11.17	2000.00	
2.	C.M. 554/17 A.B.P. 781/17	P.D.J., Deoghar	Settled	-----	06.11.17	2000.00	
3.	C.M. 555/17 A.B.P. 934/17	P.D.J., Deoghar	Settled	----	06.11.17	2000.00	
4.	C.M. 522/17 P.C.R. 324/17 A.B.P. 764/17	P.D.J., Deoghar.	Settled	----	03.11.17	2000.00	
5.	C.M. 491/17 P.C.R. 873/16	Shri A.B.Minz, J.M., Deoghar	Settled	----	03.11.17	2000.00	
6.	C.M. 486/17 P.C.R. 656/15	Shri A.B.Minz, J.M., Deoghar	Settled	----	25.11.17	2000.00	
7.	C.M. 489/17 A.B.P. 821/17	P.D.J., Deoghar.	Settled	----	08.11.17	2000.00	

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8.	C.M. 542/17 A.B.P. 960/17	P.D.J., Deoghar.	----	Not settled	17.11.17	350.00	
9.	C.M. 519/17 A.B.P. 866/17	A.D.J.Vth, Deoghar	----	Not settled	14.11.17	350.00	
10.	C.M. 470/17 Guardianship 1/17	Principal Judge Family Court, Deoghar	----	Not settled	13.11.17	350.00	
11.	C.M. 450/17 Mat. Suit 78/17	Family Court, Deoghar	----	Not settled	08.11.17	350.00	
12.	C.M. 408/17 A.B.P. 462/17	P.D.J., Deoghar	----	Not settled	06.11.17	350.00	
13.	C.M. 460/17 A.B.P. 577/17	P.D.J., Deoghar	----	Not settled	09.11.17	350.00	
14.	C.M. 405/17 CrL. Appeal 8/14	A.D.J. IIIrd Deoghar	----	Not settled	13.11.17	350.00	
15.	C.M. 397/17 O.Suit 189/17	Family Court, Deoghar	----	Not settled	29.11.17	350.00	
16.	C.M. 530/17 P.C.R. 1028/17	C.J.M., Deoghar.	----	Not settled	18.12.17	350.00	
17.	C.M. 594/17 A.B.P. 447/17	A.D.J. IVth, Deoghar	Settled	-----	07.12.17	2000.00	

18.	C.M. 588/17 A.B. A. 5685/17	High Court, Jharkhand, Ranchi	Settled	-----	04.12.17	2000.00	
19.	C.M. 571/17 T.P.S. 83/15	Sub Judge I, Deoghar	Settled	-----	08.12.17	2000.00	
					Total	23,050.00	

20. CM-378/17, PCR-179/17. S.D.J.M., Deoghar settled 25/11/17 23,150/-
Total Twenty-three thousand fifty Rupees only. 72000

I Certified that the statement made herein above are true to the best of my knowledge and I believe to be true.

Checked and Verified by
Anandkumar
27/02/18

Yours

Mukesh K. Pathak
(Mukesh Kumar Pathak)
Mediator Civil Court, Deoghar.

DEEPAK KUMAR
Mediator / Conciliator, D.L.S.A, Deoghar
Bill November 2017

S. L. No	Case No	Courts Name	Settled	Un settled	Date of Disposal	Bill
1.	Mat. Suit 174/17	Family Judge	Settled		30/11/17	2000.
2.	T.S 75/14	Sub Judge IV	..		16/11/17	2000.
3.	T.S 50/15	Sub Judge IV	..		20/11/17	2000.
4.	A.B.P 856/17 G.R 281/17	D.J No I	..		13/11/17	2000.
5.	A.B.P 812/17 G.R 817/17	P.D.J		Not Settled	30/11/17	350.
6.	A.B.P 646/17 P.C.R 66/16	D.J No. IV		..	23/11/17	350.
7.	T.S 132/15	Sub Judge I		..	20/11/17	350.
8.	P.C.R 123/15	S. Birua		..	20/11/17	350.
9.	Mat.Suit 87/17	Family Judge		..	23/11/17	350

DEEPAK KUMAR

Mediator / Conciliator, D.L.S.A, Deoghar

Bill December 2017

S. L. No	Case No	Courts Name	Settled	Un settled	Date of Disposal	Bill
1.	A.B.P 1062/17	P.D.J	Settled		04/12/17	2000.
2.	P.C.R 1029/17	C.J.M	Not Settled		18/12/17	2000. 350
3.	CrI. Misc 163/17	Family Judge		Not Settled	31/10/17	0350.

Rs. = ~~4350/-~~ 2700/-

**Total 4700/- (Four Thousand Three
Hundred and Fifty Rs. Only)**

I certified that the statements made herein above
are true to the best of my knowledge and belief to
be true

Yours

Deepak Kumar

Mediator civil court Deoghar

*Checked and Verified by
Anand Kumar
27/02/18*

Bam Shankar Prasad Singh
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - November 2017

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	CrI. Misc. 1031/17	Family Court, Deoghar	Success	----	22.11.17	2000.00	
2.	Ori. Suit 219/17	Family court, Deoghar	Success	----	24.11.17	2000.00	
3.	A.b.P. 1013/17 G.R. 883/17	P.D.J., Deoghar	Success	----	21.11.17	2000.00	
4.	P.C.R. 216/16	S.D.J.M., Deoghar	Success	-----	20.11.17	2000.00	
5.	P.S. Case 153/16	S.D.J.M., Deoghar		Not settled	02.11.17	350.00	
6.	T.P.S. 155/07	Sub Judge No. IV		Not settled	25.11.17	350.00	
7.	Mat Suit 89/17	Family court, Deoghar		Not settled	27.11.17	350.00	
8.	G.R. No. 1498/14	S.D.J.M., Deoghar		Not settled	16.11.17	350.00	
9.	G.R. 1499/14	S.D.J.M., Deoghar		Not settled	16.11.17	350.00	
10.	P.C.R. 146/15	Smt. A.Kisku J.M., Deoghar		Not settled	21.11.17	350.00	
11.	A.B.P. 802/17 P.C.R. 178/17	P.D.J., Deoghar		Not settled	22.11.17	350.00	
12.	Ori. Suit No. 77/17	Family Court, Deoghar		Not	10.11.17	350.00	

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13	CrI. Appl. 84/15	A.D.J. IV		settled	14.11.17	350.00	
14	Mat. Suit No. 133/17	Family Court, Deoghar		Not settled	10.11.17	350.00	
						11,500.00	

Total Eleven Thousand Five Hundred Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours

Bam Shankar Prasad Singh
 (Bam Shankar Prasad Singh)
 Mediator Civil Court, Deoghar.

Checked and verified by
Anand Kumar
21/03/18

Bam Shankar Prasad Singh
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - December 2017

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	A.B.P. No. 1001/17	A.D.J. IV	Success		04.12.17	2000.00	
2.	P.C.R. 155/17	S.D.J.M., Deoghar	Success		04.12.17	2000.00	
3.	P.C.R. 1050/15	C.J.M., Deoghar	Success		18.12.17	2000.00	
4.	P.C.R. 279/09	Shri A.B. Minz, J.M., Deoghar		Not settled	18.12.17	350.00	
5.	T.S. No. 131/07	Sub Judge No. 1 Deoghar		Not settled	22.12.17	350.00	
6.	Crl. Rev. 179/09	A.D.J. I, Deoghar		Not settled	01.12.17	350.00	
						7050.00	

Total Seven Thousand Fifty Rupees only.

I Certified that the statement made herein above are true
to the best of my knowledge and I belief to be true.

*Checked and Verified by
Anandkumar
27/05/18*

Yours

*Bam Shankar Prasad Singh
11/11/18*
(Bam Shankar Prasad Singh)
Mediator Civil Court, Deoghar.

Sanjay Kumar Pandey
Mediator / Conciliator, D.L.S.A, Deoghar
Bill November 2017

	Case No	Courts Name	Settled	Not settled	Date of Disposal	Bill
1.	P.C.R 1041/17	C.J.M.	Settled		23/11/17	2000.
2.	A.B.P 942/17	D.J No. I	„		30/11/17	2000.
3.	A.B.P 576/17 G.R 388/17	P.D.J Deoghar		Not Settled	07/11/17	350.
4.	Original Suit No 115/17	Family Judge		Not Settled	13/11/17	0350.
5.	Criminal Appeal No 54/14	D.J IV		Not Settled	13/11/17	0350.
6.	A.B.P 976/17 P.C.R No 229/16	P.D.J		„	17/11/17	0350
7.	CrI. Misc Case No 112/14	Family Judge		„	17/11/17	0350.
5.	Criminal Misc Case 76/17	Family Judge		„	22/11/17	0350.

Total Rs. = 6100/-

Checked and Verified by
Amadheeb
7/03/18

Sanjay Kumar Pandey
Mediator / Conciliator, D.L.S.A, Deoghar
Bill December 2017

S. L. No	Case No	Courts Name	Settled	Un settled	Date of Disposal	Bill
1.	P.C.R 220/17	A.K.Minz J.M	Settled		16/12/17	2000.
2.	P.C.R 952/16	"	"		16/12/17	2000.
3.	P.C.R 1065/17	C.J.M	"		23/12/17	2000.
4.	CrI. Misc 18/17	Family Judge		Not Settled	1/12/17	0350.
5.	Mat. Suit 124/17	Family Judge		Not Settled	1/12/17	0350.
6.	CrI Misc case 96/17	Family Judge		Not Settled	04/12/17	0350
7.	CrI. Misc 93/17	"		Not Settled	20/12/17	0350

Rs. = 7400/-

**Total 5750/- (Seven Thousand Four
Hundred Rs.Only)**

I certified that the statements made herein above are true to the best of my knowledge and belief to be true

Checked and Verified by
Anandkesh
7/13/18

Yours
S. Pandey
Mediator civil court Deoghar

Sanjay Kumar Pandey
Mediator / Conciliator, D.L.S.A, Deoghar
Bill JANUARY 2018

S. N.	Case No.	Court's Name.	Settled	Not settled	Date of Disposal	Bill
1.	O.M.C No.	Principal Judge Family Court	Settled		24/01/18	2000.
2.	G.R 233/14	A.Prasad J.M Ist Class	„		10/01/18	2000.
3.	T(P) Suit No. 113/2009	Civil.J.Sr.Di v.No. IV		Not Settled	23/01/18	350.
4.	T. Suit No 129/17	Civil.J.Sr.Di v.No. I		Not Settled	17/01/18	0350.
5.	T.D.Suit No 63/15	Civil.J.Sr.Di v.No. II		Not Settled	17/01/18	0350.
6.	A.B.P 1012/17	Sessions Judge		„	15/01/18	0350
7.	A.B.P No 889/17	Sessions Judge IV		„	05/11/18	0350.
8.	P.C.R No. 738/18	Family Judge		„	12/01/18	0350.

Total Rs. = **4100/-** X

Total = 4100/- (Four Thousand and One Hundred Rs. Only) *Rs 6100/-*

I certified that the statements made herein above are true to the best of my knowledge and belief to be true.

Checked and Verified by
Anandharaj
7/25/18.

S. Pandey
Yours *8/2/18*

Rajeev Ranjan Mahto
Mediator/Conciliator, D.L.S.A, Deoghar
Bill -January 2018

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	G.R. No. 761/15	Smt. A.Kisku, J.M., Deoghar	----	Failed	17.01.18	350.00	
2.	Mat. Suit 96/2016	Family Court, Deoghar	----	Failed	23.01.18	350.00	
3.	T.S. 95/16	Sub Judge I, Deoghar	----	Failed	27.01.18	350.00	
4.	P.C.R. 224/15	Session Judge, Deoghar	Success	----	08.01.18	2000.00	
					Total	3050.00	

Total Three Thousand Fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours

Checked and Verified by
Amadhas
7/03/18

Rajeev Ranjan Mahto
 (Rajeev Ranjan Mahto)
 Mediator Civil Court, Deoghar.

Arun Kumar Bhaiya
Mediator/Conciliator, D.L.S.A, Deoghar
Bill -November 2017

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	T.(E) Suit No. 04/15	Sub Judge Ist Deoghar	Success	----	06.11.17	2000.00	
2.	P.C.R. 1074/16	Sri A.B. Minj J.M. Ist Class, Deoghar	Success	----	27.11.17	2000.00	
3.	Crl. Misc. 53/16	Principal Judge, Family Court, Deoghar	Success	----	21.11.17	2000.00	
4.	P.c.R. 850/10	S.D.J.M., Deoghar	----	Failed	13.11.17	350.00	
5.	A.B.P. 319/17 P.C.R. 194/15	P.D.J., Deoghar	----	Failed	03.11.17	350.00	
6.	P.C.R. 699/16	S.D.J.M., Deoghar	----	Failed	06.11.17	350.00	
7.	G.R. 1085/12	C.J.M., Deoghar	----	Failed	13.11.17	350.00	
8.	G.R. No. 1084/12	C.J.M., Deoghar	----	Failed	13.11.17	350.00	
9.	P.C.R. 526/12	Shri A. Prasad, Ist Class Deoghar,	----	Failed	13.11.17	350.00	
10.	P.C.R. No. 606/12	Shri A. Prasad, Ist Class Deoghar,	----	Failed	13.11.17	350.00	
11.	P.C.R. No. 525/12	Shri A. Prasad, Ist Class Deoghar,	----	Failed	13.11.17	350.00	
12.	P.C.R. No. 158/15	Shri S.Biruwa, J.M. Ist Class, Deoghar	----	Failed	21.11.17	350.00	
13.	Mat. Suit 101/17	Principal Judge Family Court, Deoghar	----	Failed	24.11.17	350.00	
14.	Crl. Rev. No. 34/12	A.D.J., III, Deoghar	----	Failed	27.11.17	350.00	
15.	Crl. Rev. 25/12	A.D.J., No. III, Deoghar	----	Failed	27.11.17	350.00	

16	G.R. 565/15	S.D.J.M., Deoghar	----	Failed	23.11.17	350.00
17	Mat. Suit 70/17	Principal Judge, Family Court, Deoghar	----	Failed	17.11.17	350.00
18	P.C.R. No. 251/08	Shri A. Prasad, Ist Class Deoghar,	----	Failed	18.11.17	350.00
19	G.R. 881/12	Shri A. Prasad, Ist Class Deoghar,	----	Failed	13.11.17	350.00
20	G.R. 882/12	Shri A. Prasad, Ist Class Deoghar,	----	Failed	13.11.17	350.00
					Total	11950.00

Total Eleven thousand Nine hundred fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours

Arun K. Bhैया
(Arun Kumar Bhैया)
Mediator Civil Court, Deoghar

05/01/18

*Checked and Verified by
Anandh
7/03/18*

Arun Kumar Bhैया
Mediator/Conciliator, D.L.S.A, Deoghar
Bill - December 2017

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill
1.	T. S. 11/17	Sub Judge Ist Deoghar	----	Failed	22.12.17	350.00
2.	Mat. Suit No. 19/17	Principal Judge, Family Court, Deoghar	----	Failed	22.12.17	350.00
3.	T.S. 106/11	Sub Judge IV, Deoghar	----	Failed	04.12.17	350.00
					Total	1050.00

Total One thousand fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours

Arun K. Bhैया
(Arun Kumar Bhैया)
Mediator Civil Court, Deoghar

15/01/18

*Checked and Verified by
Anandh
7/03/18*

Arun Kumar Bhaiya
Mediator/Conciliator, D.L.S.A, Deoghar
Bill -January 2018

Sl. No.	Case No.	Courts Name	Settled	Not settled	Date of disposal	Bill	
1.	C.M. 12/18 M.S. 280/17	Family Court, Deoghar	-----	Not settled	29.01.18	350.00	
2.	383/17 T.S. 132/06	Sub-Judge No. I, Deoghar	-----	Not settled	29.01.18	350.00	
3.	428/17 T.S. 117/14	Sub Judge No. I, Deoghar	-----	Not settled	16.01.18	350.00	
4.	04/18 O.M. 148/17	Family Court, Deoghar	-----	Not settled	08/01.18	350.00	
					Total	1400.00	

Total One thousand Four hundred Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

checked and verified
Amadhosh
7/03/18

Yours
Arun Kumar Bhaiya
(Arun Kumar Bhaiya) 0870
 Adv. Mediator Civil Court, Deoghar
Arun Kumar Bhaiya 26/1

Kanta Kumari
Mediator/Conciliator, D.L.S.A, Deoghar
Bill: November 2017

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	A.B.P. 757/15	P.D.J. , Deoghar	-----	Failed	11.11.17	350.00	
2.	CrI Misc. 120/17	P.J.Family Court, Deoghar	Success	-----	26.11.17	2000.00	
3.	T.(P) Suit No. 40/07	Sub Judge No. I	Success	-----	24.11.17	2000.00	
4.	A.B.P. 957/17	A.D.J. No. I	Success	-----	07.11.17	2000.00	
5.	A.B.P. No. 735/17	P.D.J. Deoghar	Success	-----	05.11.17	2000.00	
6.	Mat Suit No. 248/16	P.J. Family Court, Deoghar	Success	-----	22.11.17	2000.00	
7.	T.S. No. 10/05	Sub Judge No. I		Failed	16.11.17	350.00	
					Total	10700.00	

Total Ten Thousand Seven Hundred Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

checked and verified by
Amadhosh
7/03/18

Yours
Kanta Kumari
(Kanta Kumari) 18-1-18
 Mediator Civil Court, Deoghar.

Kanta Kumari
Mediator/Conciliator, D.L.S.A, Deoghar
Bill: January 2018

Sl. No.	Case No.	Courts Name	Settled	Failed	Date of disposal	Bill	Remark.
1.	Original Suit No. 259/17	Principal Judge Family Court, Deoghar.	Settled	-----	06.01.18	2000.00	
2.	Original Main. 189/17	Principal Judge Family Court, Deoghar.	Settled	-----	12.01.18	2000.00	

4000.00

Total four Thousand Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours

Kanta Kumari
(Kanta Kumari)
Mediator Civil Court, Deoghar.

7.2.18

Checked and Verified by
Amadheeb
7/2/18

Nutan Singh
Mediator/Conciliator, D.L.S.A, Deoghar
Bill –January 2018

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	T.S. No. 30/16	Sub-Judge-I, Deoghar	Failed	10.01.18	350.00	
2.	T.D.S. No. 109/15	Sub-Judge No. I, Deoghar	Failed	12.01.18	350.00	
3.	Cri. Misc. No. 152/16	Family Court, Deoghar	Failed	15.01.18	350.00	
4.	T.P.S. No. 203/14	Sub-Judge No. II, Deoghar	Failed	15.01.18	350.00	
					Total	1400.00	

Total One thousand four hundred Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

checked and verified by
Amadhar
7/03/18.

Yours
Nutan Singh
15.01.2018
(Nutan Singh)
Advocate,
Civil Court, Deoghar.

Nutan Singh
Mediator/Conciliator, D.L.S.A, Deoghar
Bill –February 2018

Sl. No.	Case No.	Courts Name	Success	Failed	Date of disposal	Bill	Remark
1.	O.M.C. 145/17	Family Court, Deoghar	Success	07.02.18	2000.00	
2.	T.P.S. 204/16	Session Judge, No. III, Deoghar	Failed	09.02.18	350.00	
3.	O.S. 42/17	Family Court Deoghar	Failed	12.02.18	350.00	
4.	A.B.P. 227/17	Family Court, Deoghar	Success	----	17.02.18	2000.00	
5.	Mat. Suit No. 220/17	Family Court, Deoghar	----	Failed	20.02.18	350.00	
6.	A.B.P. No. 1048/17	A.D.J. No. IV	Success	-----	24.02.18	2000.00	
				Total		7050.00	

Total Seven thousand Fifty Rupees only.

I Certified that the statement made herein above are true to the best of my knowledge and I belief to be true.

Yours
Nutan Singh
9.03.18
(Nutan Singh)
Advocate,
Civil Court, Deoghar.